

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2211  
ANSWERED ON:24.08.2012  
SELL POWER TO OTHER STATES  
Karunakaran Shri P.

**Will the Minister of POWER be pleased to state:**

- (a) the rates at which the private power distribution companies get power from various sources in the country;
- (b) whether the private companies also trade/sell power, to other States, both at peak and non-peak hours;
- (c) if so, the details thereof;
- (d) whether a large quantity of power allocated to the National Capital Territory of Delhi from the Central Generation Stations is allegedly sold by some private power distributing companies to other States at a premium;
- (e) if so, the facts and details in this regard; and
- (f) the corrective measures taken/proposed to be taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRI K.C. VENUGOPAL )

(a) : Power Distribution Companies (both Public & Private) purchase power on long-term and short-term basis. For long-term purchase, the Distribution Companies enter into PPAs with the generating companies and for short-term market they purchase power through direct bilateral, traders and power exchanges. CERC monitors the transactions undertaken by Distribution Companies through inter-state traders and power exchanges. The rates at which power distribution companies purchased power from various sources through inter-state traders and power exchanges in 2011-12 in the country is given at Annex-I.

(b) &(c): Private Distribution Companies also trade/sell power, to other states, both at peak and non-peak hours. Details of power sold by private distribution companies to other states in 2011-12 is given at Annex-II.

(d): No, Madam.

(e)&(f) : Do not arise in view of the above.